NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/414/ (IB)/2017

NAME OF THE PETITIONER(S)

: PITAMBER MISHRA

NAME OF THE RESPONDENT(S)

: ALECTRONA ENERGY PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. K. MUKUND RAO Comed for Petitiona Sew. 2. S. S. idhartha Vishm Rep. Counsel Jan Respondent Sm

ORDER

Counsels representing both the parties present. Counsel for Respondent prayed for time stating that they are intending to settle the issue. At request, time is extended. Put up non 24.08.2017 at 10.30 A.M.

> (K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)

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